

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008 (Pt.)/ 1347 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

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Dated Guwahati, 26 February, 2021.

Sub:- **Station leave permission.**

Ref:- No. HC(IB) -IT/I/2018/(Vol-I) Dated 24th February, 2021.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, District & Sessions Judge, Tezu, East Sessions Division, Lohit District, Arunachal Pradesh has been granted station leave permission from 26.02.2021 to 28.02.2021. Further, a senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

1349
Memo NO.HC.VII-21/2008(Pt.)/1348-1A, dated 26.2.2021

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Tezu, East Sessions Division
Lohit District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pdca